

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-03-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

---

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

---

**APPLICATION NUMBER : IA(IBC)/377(CHE)2024**

**PETITION NUMBER : CP/IB/34/2023**

**NAME OF THE PETITIONER : Ramji Mahadevan (RP) D S Jagannathan**

**NAME OF THE RESPONDENT(S) : --**

**UNDER SECTION : Rule 11 of NCLT Rules, 2016**

---

**ORDER**

Ld. Counsel Mr. Akhil Suresh is present. Ld. RP Mr. Ramji Mahadevan is present in person. Ld. Counsel Mr. R. Vidhya Shankar is present.

Applicant stated that he would be filing the withdrawal application in 10 days time as the settlement has been reached.

List the matter for hearing on **01.05.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY  
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**

phk